

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 270**  
**67(ND)14**

**IN THE MATTER OF:**

**Daljit Singh Bawa & Ors.**

...

**Applicant/Petitioner**

**Versus**

**M/s Rising Star Constructions  
Co. Pvt. Ltd.**

...

**Respondent**

**Under Section: 397/398**

**Order delivered on 24.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT: ANKUR S. KULKARNI ADV FOR PETITIONERS  
Sonia Dube, Shatadru Chakraborty, for R-6**

**ORDER**

Renotify this case on 28<sup>th</sup> April, 2021.



**(T.S.Singh)**  
**Court Officer**